

1	2	3
18	Kushinagar	3.21
19	Maharajganj	2.55
20	Mainpuri	1.53
21	Muzaffarnagar	2.58
22	Pratapgarh	3.33
23	Sant Kabir Nagar	1.92
24	Rai Bareilly	3.14
25	Varanasi	2.37
26	Unnao	3.04
TOTAL :		64.88

**Opening of higher educational institutions by private companies**

1046. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to allow private companies to open and run higher educational institutions;

(b) if so, the details thereof;

(c) whether Government has received proposals from private companies for the same;

(d) if so, the details thereof;

(e) whether Government has formulated guidelines with regard to the number of students, courses, faculty, etc., for institutions set up by private companies; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The All India Council for Technical Education

(AICTE) has notified, on 10/12/2010, the All India Council for Technical Education (Grant of Approvals for Technical Institutions) Regulations, 2010 which allows establishment and administration of technical institutions by, among others, a 'not-for-profit' Company incorporated under Section 25 of the Companies Act, 1956. Details are available on the Council's website [www.aicte-india.org](http://www.aicte-india.org).

(c) No, Sir.

(d) Does not arise.

(e) and (f) Information in respect of 'not-for-profit' Companies is contained in the regulations mentioned in reply to parts (a) and (b), above.

#### **Post-Graduation courses in Management**

†1047. SHRI MOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether All India Council for Technical Education (AICTE) has instructed for a uniform system for admission to Post-Graduation in Management courses;

(b) whether the responsibility of fixation of fees has also been given to the State Governments;

(c) whether the syllabus would be prescribed on instruction of AICTE;

(d) whether such instructions have been issued by the Technical Board after the approval of Government;

(e) whether these instructions would be applicable to all the foreign educational institutions coming to the country and to the minority institutions as well; and

(f) whether deemed universities are under its jurisdiction?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. The All India Council for Technical Education (AICTE) has made Gazette Notification No. 37-3/Legal/2011 dated 10.12.2010 and *inter-alia* defined process for granting approval to various Post Graduate Diploma courses in Management (PGDM) for academic year 2011-12. As per norms prescribed for PGDM programmes under Appendix - 9 of

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†Original notice of the question was received in Hindi.